

**IN THE INCOME TAX APPELLATE TRIBUNAL
HYDERABAD BENCHES "B": HYDERABAD
(THROUGH VIRTUAL CONFERENCE)**

**BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER
and
LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**

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| ITA No. 1849/Hyd/2017 Assessment Year: 2010-11 | | |
| Cherukuri Ratna Kumari, Hyderabad. PAN - AAJPC 7186Q | Vs. | Income-tax Officer, Ward - 12(1), Hyderabad. |
| (Appellant) | Vs. | (Respondent) |
| Assessee by: | | Shri Kiran Manohar for Shri S. Rama Rao |
| Revenue by: | | Shri Rohit Mujumdar |
| Date of hearing: | | 23/08/2021 |
| Date of pronouncement: | | 25/08/2021 |

ORDER

PER BENCH:

This appeal filed by the assessee for AY 2013-14 is directed against CIT(A) - 10, Hyderabad's, order dated 30/06/2017 involving proceedings u/s 143(3) of the Income Tax Act, 1961 ; in short "the Act".

2. At the outset, the ld. counsel for the assessee submitted that the assessee has opted to avail the benefit under the 'Direct Tax Vivad Se Viswas Scheme-2020' in

prescribed Form No.1 & 2 and received Form(s)-3 in tune thereto, which are available on record, and therefore, requested the Bench to permit to withdraw this appeal of the assessee.

3. Having regard to the facts and circumstances of the case, we are inclined to dismiss the appeal of the assessee as withdrawn since the assessee has preferred to avail the Vivad-se-Vishwas Scheme by filing Form No.1 & 2 and received Form(s)-3 in tune thereto, with a rider that it shall be very much open for the assessee to file for revival of this case, if the settlement benefit under the scheme is denied to her for technical reasons.

4. In the result, assessee's appeal is dismissed in above terms.

Pronounced in the open court on 25th August, 2021.

**Sd/-
(S.S. GODARA)
JUDICIAL MEMBER**

**Sd/-
(L.P. SAHU)
ACCOUNTANT MEMBER**

Hyderabad, Dated: 25th August, 2021.

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| <i>1</i> | <i>Cherukuri Ratna Kumari, No. 203, Jasmin Block, Nectar Garden, Madhapur, Hyderabad.</i> |
| <i>2</i> | <i>ITO, Ward - 12(1), Income-tax Towers, AC Guards, Hyderabad.</i> |
| <i>3</i> | <i>CIT(A) - 1, Hyderabad.</i> |
| <i>4</i> | <i>Pr. CIT - 1, Hyderabad</i> |
| <i>5</i> | <i>ITAT, DR, Hyderabad</i> |
| <i>6</i> | <i>Guard File.</i> |